

[Shri Ram Pujan Patel]

dence, the down-trodden and backward classes of the country were given certain constitutional rights under Article 15 (4) of the Constitution. It has been provided that for people belonging to socially and educationally 12.11 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

backward classes and Scheduled Castes and Scheduled Tribes, there will be a reservation of posts in Government services. Article 16 (4) says that wherever there is inadequate representation of a particular section of society in services under State Government's jurisdiction, arrangements will be made for reservation in posts.

His Excellency the President of India appointed the Mandal Commission on 20th of September, 1978 under Article 340 of the Constitution. The Commission submitted its report to the Government on 31 December, 1980. The report was discussed thoroughly in both Houses of Parliament in August, 1983. Members of Parliament irrespective of their party affiliations whole-heartedly supported it. Regrettably, like the Kaka Kalelkar Report, the Mandal Commission report met the same fate.

Official figures state that appointments to reserved posts have not been in keeping with the Government's policy on reservation to Scheduled Castes and Scheduled Tribes. This has resulted in crores of young people languishing in the throes of unemployment. If these youngsters are deprived of their constitutional rights they will become frustrated and this frustration could well hold up the wheel of national and social progress. It is the responsibility of the Government to ensure that backward classes are appointed to posts in Government services according to reservations made for them. Otherwise, these people will feel helpless.

I request the Government to make up for the shortfall in the representation of backward classes in Government services.

[English]

- (iii) Need to reconsider the decision to close down Cycle Corporation of India and National Bicycle corporation

DR. SUDHIR ROY (Burdwan) : The

decision to wind up some of the perennially losing public sector units was taken some three years back. It may be recalled that most of the public sector units are former private sector units, which became sick due to mismanagement, misappropriation and diversion of funds by their owners. Heavy compensations were paid to former owners and no real efforts were made to revamp these units through input of capital and equipment. Managements were also handed over to persons who had no expertise to manage such units. As a result Scooters India Ltd. had to be handed over to a private concern recently. And now there is move to close down Cycle Corporation of India and National Bicycle Corporation of the same ground affecting over 6000 employees. The time has come for reassessment of the earlier decision of the Government to wind up such public sector units and try to involve workers of these units in managing them so that there is no loss of production. Also public sector units managements should be entrusted to efficient persons having managerial background and expertise in the items in which units such are trading. The Government decision to close down CCI and NBCIL should also be reassessed and the jobs of over 6000 workers be protected.

[Translation]

- (iv) Need for financial assistance to farmers affected by hail-storm in Sonapat District, Haryana

SHRI DHARAM PAL SINGH MALIK (Sonapat) : Mr. Deputy-Speaker, Sir crops in majority of villages of Sonapat District, Haryana State have been destroyed due to rains followed by a hail-storm. Farmers and labourers are on the verge of starvation. The hail-storm has caused loss to crops in Sonapat District worth crores of rupees. Earlier, this area was not declared drought-affected even though crops in this area were badly affected by drought. In cases of cent per cent damage done to crops due to hail-storm. the Haryana Government announced a compensation of Rs. 400 per acre. This is hardly sufficient. So I request the Central Government to give at least Rs. 1000 per acre as compensation to farmers in